## Through FAX

(J.H.C. Sch. 1-7)

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From:
Ambuj Nath,
Registrar General,
High Court of Jharkhand
Ranchi.

File No. XXII(5)/2/2016-17-18/Apptt.
Letter No.\_\_\_\_/Apptt.
Dated: \_\_\_\_

To,

Sri Sanjeev Kumar Das,
Central Project Coordinator I/c, e-Courts Project,
High Court of Jharkhand, Ranchi.

Sub: - Regarding nomination for participating in Conference of e-Committee on 2<sup>nd</sup> and 3<sup>rd</sup> December, 2017.

Sir,

Enclosing herewith the letter dated 20.11.2017 of Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, I am directed to inform you that the Court has been pleased to nominate you for participating in\_Conference of e-Committee on 2<sup>nd</sup> and 3<sup>rd</sup> December, 2017 of all the High Courts.

Accordingly, you are accorded necessary permission for attending the aforesaid programme. This is for your information and needful.

Copy forwarded to the Secretary to Hon'ble Mr. Justice Madan B. Lokur, Supreme Court of India, 4, Akbar Road, New Delhi – 110001 for information and needful / the Sr. Secretary-cum-PPS I/c to Hon'ble the Acting Chief Justice / the Director, Judicial Academy Jharkhand / the C.P.C.I/c, e-Courts Project, Ranchi for getting uploaded the letter on this Court's website / D.R. (Protocol) / A.R.-cum-C.O. / Section Officers, Protocol and Accounts General Section, High Court of Jharkhand Ranchi for information and needful.

Registrar General

Yours faithfully,